

SUPREME COURT OF INDIA

This file relates to reconsideration of the proposal for appointment of Shri Bharroo Prakash Sharma, Advocate, as a Judge of the Chhattisgarh High Court.

The above proposal cleared by the Supreme Court Collegium on 4/6th April, 2017 has been referred back to the Chief Justice of India for reconsideration in view of the reasons recorded in the file.

On perusal of the reasons referred to above and the material placed in the file, the Collegium resolves that the proposal for elevation of Shri Bharroo Prakash Sharma, Advocate be remitted to the Chief Justice of the Chhattisgarh High Court.

(Dipak Misra), CJI.

(Ranjan Gogoi), J.

(Madan B. Lokur), J.

August 01, 2018